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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017

DURA-LINE INDIA PVT LTD

..... Plaintiff

Through: Mr. Uday Singh & Ms. Pooja

Advocates

versus

JAIN IRRIGATION SYSTEMS LTD

..... Defendant

Through: Mr. Avinash Kr. & Ms. Mahu Rai,

Advocates

**CORAM:** 

SH. PANKAJ GUPTA (DHJS), JOINT REGISTRAR

(JUDICIAL)

ORDER 25.07.2017

**%** 

Learned counsels for the parties submit that the matter is listed

before the learned Local Commissioner for recording of the evidence

and request that the matter may be adjourned. Heard. Request

allowed. As such, the matter stands adjourned.

Relist for further proceedings on 20.09.2017.

SH. PANKAJ GUPTA (DHJS) JOINT REGISTRAR (JUDICIAL)

JULY 25, 2017 hk